

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23698/2022

SHYAM NARAIN PANDEY

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.115162/2022-EXEMPTION FROM FILING  
O.T. and IA No.115159/2022-EXEMPTION FROM SURRENDERING WITHIN  
TIME )

Date : 02-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
[IN CHAMBERS]

For Petitioner(s)    Mr. M. Shoeb Alam, Adv.  
                              Mr. Talha Abdul Rahman, AOR  
                              Mr. Harsh Vardhan Kediya, Adv.  
                              Mohd. Shaz Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

IA No.115159/2022-EXEMPTION FROM SURRENDERING WITHIN TIME

Heard the learned Counsel appearing for the petitioner.

The prayer for grant of exemption for surrendering is rejected  
However, time of eight weeks is granted to the petitioner to  
surrender and to file surrender certificate on record.

(RASHMI DHYANI PANT)  
COURT MASTER

(POONAM VAID)  
COURT MASTER